

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 135 of 2020

IN THE MATTER OF:

Macquarie SBI Infrastructure Investments Pte Ltd. & Ors. ...Appellants

Versus

K. Sadananda Shetty & Ors

...Respondents

Present: -

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Krishnendu Datta, Ms. Sonam Gupta, Mr. Karthik Somasundram, Mr. Kaushik Moitra, Mr. Manu Mishra, Ms. Saumay Kapoor, and Mr. Kshitiz Rao, Advocates.

For Respondent: Mr. Pradeep Nayak, Ms. Neha Mathen, Ms. Versha Shivanagowpa, Ms. Shailja Agarwal, Advocates for Respondent No. 1 to 5.

Mr. R.V. Gautham and Ms. Anuradha Agnihotri, Advocates for Respondent No. 13.

ORDER

(Virtual Mode)

27.08.2020 Heard Learned Sr. Counsel for the Appellant in Company Appeal (AT) No. 135 of 2020 filed under Section 421 of the Companies Act, 2013 against the order dated 16.06.2020 passed by the Hon'ble National Company Law Tribunal, Bengaluru in CP No. 77/BB/2020.

Learned Sr. counsel for the Appellant submits that notices has been issued in analogues Company Appeal (AT) No. 134 of 2020 on 24.08.2020 and for further hearing, this Appeal has been listed on 7th September, 2020 and the copy of the order is also available on record.

Cont....

Mr. Pradeep Nayak, Advocate appearing on behalf of the Respondent Nos. 1 to 5 and Ms. Anuradha Agnihotri, Advocate appearing on behalf of Respondent No. 13 accept notices.

Let Notices be issued on Respondent Nos. 6 to 12 by Speed Post. Requisites along with process fee, if not filed, be filed by 31st August, 2020. If the Appellants provide the e-mail address of the Respondent Nos. 6 to 12, let Notices be also issued through e-mail.

List this Appeal on **7th September, 2020** along with *Company Appeal (AT) No. 134 of 2020*.

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)